

DIVISION BENCH
COURT - I

O-204

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/49(KB)2021
RST.A (IBC)/15(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

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| IN THE MATTER OF | POLYMET SA (S) PTE. LIMITED VS SHREE TEL FAB INDUSTRIES PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Ms. Rashmi Bothra, Adv.] For Shree Tel Fab

Ms. Sriparna Banerjee, Adv.] For Gren Valley

Mr. Tanmoy Das, Adv.] For Sanjoy Goswami

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **19.08.2024**.

Satyajit Roy
Court Officer